

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 2101/97

New Delhi this the 6th day of February 1998

Hon'ble Shri K. Muthukumar, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

1. Shri K.C. Aggarwal,  
Sector IV, Flat No. 1055,  
R.K. Puram, New Delhi-110022.
2. Shri A.S. Rana,  
Sector-III, Flat No. 622,  
R.K. Puram, New Delhi-110022.
3. Shri Diwani Ram,  
114-C, Kabul Lines,  
Delhi Cantt-110010.
4. Shri R.B. Chopra,  
E-117, Nankpura,  
New Delhi-110021.
5. Shri K.B. Chettri,  
C-230, Nankpura,  
New Delhi-110021.
6. Shri R.M.A. Ghani,  
36, Pocket, A-1,  
Sector-7, Rohini,  
Delhi-110085.
7. Shri A.K. Gangopadhyay,  
MES, Inspection Bungalow,  
Delhi Cantt-110010.

(By Advocate: Shri U.S. Bisht)

..... Applicants

Versus

1. Union of India, through  
Secretary, Ministry of Defence,  
New Delhi-110011..
2. Engineer-In-Chief's Branch,  
Army HQ, Kashmir House,  
Rajaji Marg, New Delhi-110011.
3. CAO & Joint Secretary,  
Ministry of Defence,  
C-II, Huments, New Delhi-110011.
4. CDA HQ,  
Ministry of Defence,  
G. Block,  
New Delhi-110011.

(By Advocate: None)

..... Respondents

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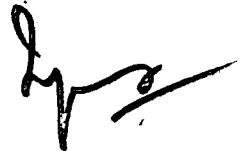
ORDER (Oral)

By Hon'ble Shri K. Muthukumar, Member (A)

Learned counsel for the applicant prays that he wishes to pursue the matter with the respondents in the light of the relief given in an identical matter. He, therefore, wishes to withdraw this O.A. He however prays that he may be given liberty to agitate the matter, if any grievance still survives, in accordance with law. Reserving this liberty, this O.A. is disposed of as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)



(K. Muthukumar)  
Member (A)

/cc/